Name of the Corporate Debtor: Super Shiv Shakti Chemicals Private Limited; Date of Commencement of CIRP: 13-01-2020; List of Creditors as on: 24-12-2020; Name of IP: Mr. Rishabh Chand Lodha; Process Number: 11766

(Please click here for previous Lists of Creditors)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	1	398868876	1	398868876	61.91	0	0	0	Annexure 1
2	Unsecured financial creditors belonging to any class of creditors	1	3497097	1	475660	0.07	0	3021437	0	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)									NA
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)									NA
5	Operational creditors (Workmen)	114	19239136	4	106414	0.02	0	19132722	0	Annexure 5
6	Operational creditors (Employees)									NA
7	Operational creditors (Government Dues)	1	164909767	1	164909767	25.59	0	3021437	0	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	25	108100869	12	76849541	11.93	0	31251328	0	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	1	3097293	1	3097293	0.48	0	0	0	Annexure 9
Total		143	697713038	20	644307551	100.00	0	53405487	0	